

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

**NOTIFICATION
The 19th August, 2019**

No.HCM/1/96/BENCH/ As directed, it is hereby informed to all the learned counsel and concerned parties that a Special Division Bench comprising of Hon'ble Mr.Justice L.S.Jamir and Hon'ble Mr.Justice Kh.Nobin Singh will be constituted on 21st August 2019 to hear **WA No.19 of 2017 with WA No.21 of 2017 with WA No.22 of 2017 with MC(WA) N.25 of 2017 with WA No. 29 of 2017 with WP(C) No.313 of 2018 with WP(C) No. 283 of 2017 with WP(C) No. 606 of 2017 with WP(C) No.725 of 2017** just after the regular Division Bench of the day.

All the Ld. Counsel of the parties are informed to be ready for hearing.

Sd/-

(W. TONEN MEITEI)
REGISTRAR (JUDL.)

HIGH COURT OF MANIPUR

Imphal, the 19th August, 2019

No.HCM/1/96/BENCH/ 17666-86

Copy to:-

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Vigilance & Administration, High Court of Manipur.
3. The Govt. Advocates, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. Ms.G.Pushpa, Advocate/Shri R.K.Deepak Singh, Advocate/Shri N.Jotendro Singh, Sr. Advocate assisted by Shri E.Premjit Singh, Advocate/ Shri N.Ibotombi Singh, Sr. Advocate /Shri A. Bimol Singh, Sr. Advocate/ Shri Gautam, Advocate/ Shri M. Rarry Advocate and Kh. Tarunkumar Singh, Advocate for their information and doing the needful.
10. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
11. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir, High Court of Manipur.
12. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
14. The P.S. to Registrar General, High Court of Manipur.
15. The P.S. to Registrar (Judicial), High Court of Manipur.
16. The System Analyst, High Court of Manipur for uploading the same to the official website.
17. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
18. The Court Masters, High Court of Manipur.
19. Guard File/Order Book.
20. Notice Board.
21. Concerned file.

*For kind information and
Circulation to the learned members*

W. Tonen Meitei 19-8-19
(W. TONEN MEITEI)
REGISTRAR (JUDL.)